

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-66/2005/3246/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rafique Ahmed Tapadar
Principal Judge,
Family Court-II, Kamrup (M),
Guwahati.

Dated Guwahati the ^{3rd} 3 April, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. FCK.5/12/PJ/78/2024, dtd. 28.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 20.03.2024.**

The Counsellor, Family Court-II, Kamrup (M), Guwahati will be in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-66/2005/3247/A, dated , 03-04-2024

Copy forwarded for information to:

✓ 6. The Project Manager, Gauhati High Court.

13/03/04/24
JT. REGISTRAR (VIGILANCE)
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